

DIVISION BENCH

ITEM NO.128

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

Cont. A. No. 1/2022 & Cont. A. No. 2/2023 IN CP No.166/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MR. RAJEEV TALREJA & ORS V/S MTG INFRAPOWER PVT LTD & ORS
UNDER SECTION	97 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 4th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*